

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

SERVICE TAX APPEAL NO.85035 OF 2017

[Arising out of Order-in-Appeal no. MUM- SVTAX-002-APP-467-16-17 dated 10th October 2016 passed by the Commissioner (Appeals), Service Tax-II, Mumbai, 9th Floor, Piramal Chambers Jijibhoy Lalne, Lalbaugh, Parel, Mumbai-400012

SUPER VEB

26, Deven Industrial Estate. 1B, Patel Road,
Goregaon East, Mumbai-400063

Appellant

Vs.

COMMISSIONER, SERVICE TAX-IV-MUMBAI

12th Floor, Lotus Infocenter,
Parel Station Road (E)
Mumbai-400 012

Respondent

Appearance:

Present for the Appellant : None

Present for the Respondent: Shri S.B.P.Sinha, AR

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO. 85075/2025

DATE OF HEARING/DECISION: 23.01.2025

PER: CORAM

None appeared for appellant.

2. We find from the records that the appellant has remained unrepresented on last two occasions.

3. We have Learned Authorised Representative who informed that the amount involved in the appeal is ₹28,633/-. Considering the demonstrated lack of interest in pursuing the dispute and the insignificant amount involved, the appeal is dismissed.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
MEMBER (JUDICIAL)

(C J MATHEW)
MEMBER (TECHNICAL)